

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

CA(CAA)-06(PB)/2017

IN THE MATTER OF:

Nightingale Finance And Leasing Ltd. and
Micro Management Ltd.

.....Petitioner

SECTION : UNDER SECTION 230-232

Order delivered on 04.10.2017

Coram:

CHIEF JUSTICE M.M. KUMAR
Hon'ble President

DEEPA KRISHAN
Hon'ble Member (T)

For the Petitioner(s) : Mr. Amit Goel, Advocate

ORDER

Learned counsel for the petitioner states that no objection from RBI is still awaited.

List for further consideration on 04.12.2017.

- Sd -

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

- Sd -

(DEEPA KRISHAN)
MEMBER TECHNICAL

04.10.2017
VINEET